

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 131 of 2016 (SZ)

Applicant(s)

B.R. Lakshmanan, M.Sc.,
The Nilgiris, Tamil Nadu.

Respondent (s)

Vs. The District Collector,
The Nilgiri District, Ooty
and others.

Legal Practitioners for Applicant(s)

Mr. B.R. Lakshmanan, M.Sc.,
Party in Person.

Legal Practitioners for Respondent(s)

M/s. M.K. Subramanian and
P. Velmani for R1, R3 to R6
M/s. Paul & Paul for R2

Note of the Registry	Orders of the Tribunal
Order No.7	<p>Date: 12th July, 2017</p> <p>The application is listed for final arguments.</p> <p>As the Expert Member is not available, final arguments cannot be heard today.</p> <p>List the matter for final arguments on 30.08.2017</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>